COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 356 OF 2017 & IA NO. 967 OF 2017

Dated: 12th March, 2018

Present: Hon'ble Mr. Justice. N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamil Nadu Spinning Mills Association ... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. M. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

ORDER

List this matter on <u>26.03.2018</u>, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

tpd/kt